GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 2277
TO BE ANSWERED ON 02.08.2021

CHILDREN AND ADOLESCENT LABOURERS

2277. DR. VISHNU PRASAD M.K.:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of FIRs filed under the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 during the year 2020 and the current year, Statewise;

(b) the number of children and adolescent labourers rescued during COVID-19, State-wise; and

(c) the number of children and adolescent labourers rehabilitated since 2017, State and Year-wise?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)

(a): As per the information received from National Crime Records Bureau, the latest published data pertains to 2019, and according to which 770 number of cases were registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 during 2019. State-wise details of the cases registered are at Annexure-I.

(b) to (c): The number of children rescued / withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme, state –wise and year-wise from 2017-18 to 2020-21 is at Annexure-II .

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Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UN-STARRED QUESTION NO. 2277 FOR 02.08.2021 BY DR. VISHNU PRASAD M.K. REGARDING 'CHILDREN AND ADOLESCENT LABOURERS'.

Sl. No	State / Union Territories	2019
\multicolumn{3}{l}{State / Union Territories wise cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 in 2019}		
1	Andhra Pradesh	2
2	Arunachal Pradesh	0
3	Assam	68
4	Bihar	15
5	Chhattisgarh	2
6	Goa	0
7	Gujarat	64
8	Haryana	11
9	Himachal Pradesh	0
10	Jammu & Kashmir*	0
11	Jharkhand	18
12	Karnataka	83
13	Kerala	2
14	Madhya Pradesh	4
15	Maharashtra	53
16	Manipur	0
17	Meghalaya	2
18	Mizoram	0
19	Nagaland	0
20	Odisha	0
21	Punjab	8
22	Rajasthan	48
23	Sikkim	0
24	Tamil Nadu	3
25	Telangana	314
26	Tripura	0
27	Uttar Pradesh	9
28	Uttarakhand	27
29	West Bengal	5
	TOTAL STATE (S)	**738**
30	A&N Islands	0
31	Chandigarh	0
32	D&N Haveli	0
33	Daman & Diu	2
34	Delhi	30
35	Lakshadweep	0
36	Puducherry	0
	TOTAL UT(S)	**32**
	TOTAL (ALL INDIA)	**770**

* Including Ladakh

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (C) OF LOK SABHA UN-STARRED QUESTION NO. 2277 FOR 02.08.2021 BY DR. VISHNU PRASAD M.K. REGARDING 'CHILDREN AND ADOLESCENT LABOURERS'.

Number of children rescued / withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme since 2017-18, state-wise, is as under :

Sl. No.	State	2017-18	2018-19	2019-2020	2020-2021
1	Andhra Pradesh	203	778	1049	622
2	Assam	915	4562	6175	2800
3	Bihar	2800	0	0	0
4	Gujarat	187	101	341	531
5	Haryana	0	171	0	0
6	Jharkhand	2014	1225	2940	3239
7	Karnataka	679	763	363	275
8	Madhya Pradesh	11400	4910	4010	29179
9	Maharashtra	5250	8122	9337	2031
10	Odisha	0	0	6	495
11	Punjab	994	915	483	1307
12	Rajasthan	105	0	1712	0
13	Tamil Nadu	2855	2534	3928	1456
14	Telangana	2137	935	214	300
15	Uttar Pradesh	0	8020	10371	9383
16	West Bengal	17899	17137	13879	6671
17	Uttarakhand	0	0	62	0
18	Nagaland	197	111	24	0
	Total	**47,635**	**50,284**	**54,894**	**58,289**

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